NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 07.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.175/BB/ 2017	="	Admission	241 & 59	Dr. Madhukar G. Angur Vs. Sudhir Angur & Others

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

OI. P. N. LANDITH S. HANGAR

OI. P.

Counsel for petitioner is present. Counsel for respondents is also present. The matter is listed today for admission. The counsel for respondents requested time to file objections. Counsel for petitioner requested the Tribunal to pass interim order. Since the counsel for respondents has appeared in this case, he is directed to file vakalat and objections for the respondents to whom he is appearing by 16.11.2017 at 3.00 p.m. In the meantime, respondents' counsel is directed to serve a copy of the objections/counter on the counsel for petitioner by 14.11.2017.

List it on 16.11.2017.

MEMBER (J)

MEMBER (T)